

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 328
(TO BE ANSWERED ON 12.12.2018)

SCAM IN CHILDREN HOSPITAL

328. SHRI SANJAY DHOTRE:

Will the **PRIME MINISTER** be pleased to state:

- (a) the present status of complaint addressed to the Chief Vigilance Commissioner pertaining to financial irregularities/scam in Kalawati Saran Children's Hospital, New Delhi;
- (b) whether the Government has taken any action to bring public money looted in the back said scam in KSCH;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the other corrective steps taken/ being taken by the Government to make good the losses to the exchequer due to the said irregularities/scam in KSCH?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): Central Vigilance Commission (CVC) has informed that two complaints in respect of Kalawati Saran Children Hospital (KSCH) were received and sent by the Commission to Ministry of Health and Family Welfare for necessary action.

Ministry of Health and Family Welfare (MoHFW) has informed that the complaints were forwarded to Lady Hardinge Medical and associated hospitals. The hospital constituted a three-member Committee to investigate the matter. The Committee submitted its report to MoHFW, which is being examined by MoHFW.

(b) to (d): The matter is under consideration in MoHFW.
